

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 2087**  
( TO BE ANSWERED ON THE 12th February 2026 )

**WINGS INDIA 2026**

2087. SHRI PRADEEP KUMAR SINGH  
SHRI YOGENDER CHANDOLIA  
SHRI LUMBARAM CHOUDHARY  
SHRI PRAVEEN PATEL  
DR. HEMANT VISHNU SAVARA  
SHRI ANANTA NAYAK  
SHRI KHAGEN MURMU  
SHRI VISHNU DAYAL RAM  
SHRI KRISHNA PRASAD TENNETI  
SHRI ANIL FIROJIYA

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the number and value of Memoranda of Understanding (MoUs), Letters of Intent and commercial commitments announced during Wings India 2026;
- (b) the total number of these agreements that involved Indian airlines, airports, Maintenance, Repair and Operations (MROs) or Original Equipment Manufacturer (OEM) suppliers;
- (c) whether any timelines were fixed for conversion of such MoUs and commitments into binding contracts and if so, the details thereof; and
- (d) the institutional mechanism put in place for post-event monitoring of outcomes of Wings India 2026?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): During Wings India 2026, five major announcements/agreements were made involving airlines, OEMs, airports and aviation institutions. The details are as follows:

1. Air India-Boeing : Air India expanded its fleet programme by ordering 30 additional fuel efficient narrow-body aircraft from Boeing, taking its total aircraft order to 600 aircraft. A multi-year agreement with Boeing Global Services was signed under the Component Services Program covering the entire Boeing 787 fleet (existing and on order).

2. Air India-Airbus: Contract signed for conversion of 15 A321neo aircraft to A321XLR variant, enabling long-range international operations.

3. Sakthi Group-Omnipol : MoU for introduction of L410 NG (19-seater) aircraft in India and assessment for setting up a Final Assembly Line (FAL) in India.

4. HAL-Pawan Hans Ltd. : Contract for supply of 10 Dhruv Next Generation helicopters for civil operations.

5. AAI-Airports Council International: Agreement for implementation of Airports Management Professional Accreditation Program (AMPAP).

(c): The MoUs and commitments announced during Wings India 2026 are primarily Business-to-Business arrangements. Timelines of such agreements depend upon commercial negotiations, technical assessments, financial closure and regulatory approvals between the concerned parties.

(d): The outcomes of Wings India 2026 are monitored through structured post-event follow-up by FICCI with the concerned stakeholders, and wherever Government facilitation or policy intervention is required, the same is being provided.

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